

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF FROG FONE PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Frog Fone Private Limited
2.	Date of incorporation of corporate debtor	31/10/2012
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi
4.	Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U32204DL2012PTC244253
5.	Address of the registered office and principal office (if any) of corporate debtor	19, Chawla Complex A-215, Shakarpur, Delhi-110092
6.	Date of closure of Insolvency Resolution Process	20.11.2020 (Order uploaded on NCLT website on 23.11.2020)
7.	Liquidation commencement date of corporate debtor	23.11.2020 (Order dated 20.11.2020 uploaded on NCLT website on 23.11.2020)
8.	Name and registration number of the insolvency professional acting as liquidator	Pankaj Kumar Singhal IBBI/IPA-002/IP-N00532/2017-2018/11561
9.	Address and e-mail of the liquidator, as registered with the Board	(NOT FOR COMMUNICATION) Address: A-233, Ground Floor, Bunkar Colony, Ashok Vihar, Phase-IV, Delhi-110052 Mail: aprassociatesllp@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	(FOR COMMUNICATION) Pankaj Kumar Singhal Address: WP-509, Second Floor, Wazirpur Village, Ashok Vihar, Phase-I, Delhi-110052 Mail: liquidation.frogfone@gmail.com
11.	Last date for submission of claims	23.12.2020

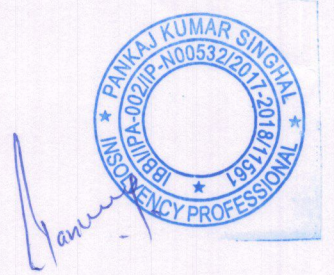
Notice is hereby given that the National Company Law Tribunal, Bench-III has ordered the commencement of liquidation of the Frog Fone Private Limited on 20.11.2020 (Order uploaded on NCLT website on 23.11.2020).

The stakeholders of Frog Fone Private Limited are hereby called upon to submit their claims with proof on or before 23.12.2020 to the liquidator at the address mentioned against item No.10.



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Date : 24.11.2020

Place: Delhi

Pankaj Kumar Singhal
Liquidator of Frog Fone Private Limited
Reg. No. IBBI/PA-002/IP-N00532/2017-2018/11561